Central Administrative Tribunal Principal Bench, New Delhi

C.P.No.111/2017 M.A. No.3630/2017 in O.A. No.1152/2016

Wednesday, this the 27th day of September 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Mr. D S Chaudhary Aged about 52 years s/o late Mr. Pritam Singh r/o 1101, Highland Apartment Sector 12, Dwarka New Delhi – 75

..Applicant

(Mr. S K Gupta, Advocate)

Versus

Mr. Y S Malik Chairman National Highways Authority of India G-5 & 6, Sector 10, Dwarka New Delhi – 75

..Respondents

(Mr. Manish K Bishnoi and Mr. Devansh Srivastava, Advocates)

ORDER (ORAL)

Justice Permod Kohli:

Learned counsel for applicant seeks to withdraw this C.P. Dismissed as such. Consequently, M.A. No.3630/2017 is also disposed of.

(K.N. Shrivastava) Member (A) (Justice Permod Kohli) Chairman

September 27, 2017 /sunil/